



**Central Administrative Tribunal
Principal Bench, New Delhi**

MA No. 1009/2020 in
R.A. No. 65/2020 in
O.A. No. 4010/2015

This the 14th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Union of India,
Through The Secretary,
Ministry of Defence, Govt. of India,
South Block, New Delhi.
2. The Director General,
Ordnance Factory Board,
Ministry of Defence,
Govt. of India
10-A, S.K. Bose Road, Kolkata.
3. The Principal Controller of Accounts (Fys),
Ministry of Defence,
Govt. of India
10-A, S.K. Bose Road, Kolkata.
4. The Senior General Manager,
Ordnance Factory,
Raipur, Dehradoon (UK).

...Review Applicants
(through Shri Divyush Gaur, Advocate)

Versus

1. Arun Dass,
S/o Lt. Dhola Dass,
Working as Highly Skilled-II Worker,
Ordnance Factory, Dehradun (UK)
R/o Garhwali Colony, Lane No.71,
Type-III, Nehru Gram, Dehradun.
2. Devi Dutt Joshi,
S/o Sh. N. Joshi,
Working as Highly Skilled-II Worker,
Ordnance Factory, Dehradun (UK)
R/o Bangha Khala, PO Ranjhawala,
Raipur, Dehradun.

...Review Respondents

(through Shri Yogesh Sharma, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

MA No. 1009/2020

In view of the judgments rendered by the Hon'ble High Court of Delhi and this Tribunal, there is no provision to condone the delay in filing the RA. Following the same, we dismiss the MA for condonation of delay in filing the RA. Consequently RA No. 65/2020 also stands dismissed.

(Mona. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

cc/lg/ankit/sd